

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No.61236/2025

[Arising out of impugned final judgment and order dated 20-09-2024 in WRITC No. 5229/2021 passed by the High Court of Judicature at Allahabad]

STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

SOMANSH PRAKASH & ORS.

Respondent(s)

(IA No. 290311/2025 - CONDONATION OF DELAY IN FILING SLP, IA No. 290310/2025 - EXEMPTION FROM FILING O.T., IA No. 298036/2025 - EXEMPTION FROM FILING O.T. & IA No. 298035/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 01-12-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) :

Ms. Aishwarya Bhati, A.S.G.

Mr. Shaurya Sahay, AOR

Mr. Aman Jaiswal, Adv.

Ms. Palak Mathur, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

1. Heard the learned Additional Solicitor General appearing for the petitioners at length.
2. Delay condoned.
3. Exemption application is allowed.
4. Leave granted.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)